

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 765 /Confdl. /2016  
II-2-17/2001 (pt.-III)

Bilaspur, dated 03 / 11 /2016

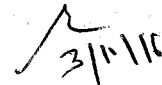
Copy of order/endt. No. order no. F 1-3/II/VIII-Trans./2002 dated 02.11.2016 issued by the Under Secretary, Government of Chhattisgarh, Transport Department, Mantralaya, Mahanadi Bhawan, New Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (16) Shri Radhakishan Agrawal, President, District Consumer Disputes Redressal Forum, Raipur for information and compliance. He is directed to take charge at his new place of posting on or before 05.11.2016. He is also requested to send immediately his handing/taking over charge reports to this Registry.
- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government of Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh State.



(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

**छत्तीसगढ़ शासन**  
**परिवहन विभाग**  
**मंत्रालय, महानदी भवन, रायपुर**  
**// आदेश //**

नया रायपुर दिनांक 02/11/2016

क्रमांक एफ 1-3/दो/आठ-परि./2002 : छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग मंत्रालय के आदेश क्रमांक 10229/2973/XXU-B/C.G./15 दिनांक 24.10.2016 द्वारा श्री राधाकृष्णन् अग्रवाल, अध्यक्ष जिला उपभोक्ता फोरम एवं खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग रायपुर की सेवायें परिवहन विभाग को सौंपने के फलस्वरूप श्री राधाकृष्णन् अग्रवाल को कार्यभार ग्रहण करने के दिनांक से अस्थाई रूप से आगामी आदेश तक राज्य परिवहन अपीलीय अधिकरण रायपुर का पीठासीन अधिकारी नियुक्त किया जाता है।

**छत्तीसगढ़ के राज्यपाल के नाम से**  
**तथा आदेशानुसार**

(तनुजा सलाम)  
अवर सचिव

**छत्तीसगढ़ शासन, परिवहन विभाग**  
नया रायपुर दिनांक 02/11/2016

**पृष्ठां. क्र एफ 1-3/दो/आठ-परि./2002**

**प्रतिलिपि:-**

1. प्रमुख सचिव, महामहिम राज्यपाल, राजभवन, रायपुर छत्तीसगढ़।
2. सचिव, मुख्यमंत्री सचिवालय, नया रायपुर छत्तीसगढ़।
3. विशेष सहायक, माननीय परिवहन मंत्री, रायपुर छत्तीसगढ़।
4. रजिस्ट्रार जनरल, माननीय उच्च न्यायालय, छत्तीसगढ़ बिलासपुर।
5. सचिव, छत्तीसगढ़ शासन, वित्त विभाग, मंत्रालय नया रायपुर।
6. सचिव, छत्तीसगढ़ शासन, सामान्य प्रशासन विभाग, मंत्रालय नया रायपुर।
7. सचिव, छत्तीसगढ़ शासन, विधि एवं विधायी विभाग, मंत्रालय नया रायपुर।
8. अतिरिक्त परिवहन आयुक्त, इंद्रावती भवन, नया रायपुर।
9. सचिव, उपभोक्ता फोरम एवं खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग रायपुर।
10. राज्य परिवहन अपीलीय अधिकरण, पुराना मंत्रालय परिसर रायपुर, छ.ग.।
11. श्री राधाकृष्णन् अग्रवाल, अध्यक्ष जिला उपभोक्ता फोरम एवं खाद्य, नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग रायपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

2272/PS-law  
2.11.16

अवर सचिव

छत्तीसगढ़ शासन, परिवहन विभाग  
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